

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 256 OF 2015**

**Dated: 26<sup>th</sup> October, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Damodar Valley Corporation**

**.... Appellant(s)**

**Versus**

**Delhi Transco Limited & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) :

Ms. Anushree Bardhan  
Mr. Pulkit Agarwal

Counsel for the Respondent(s) :

Mr. Vishnu S. Pillai  
For Mr. S.K. Chaturvedi for R-1

Mr. R. B. Sharma  
Mr. Mohit Mudgal for R-3

Mr. Alok Shankar for CERC

**ORDER**

**Judgment is reserved.**

**(S. D. Dubey)**  
**Technical Member**

*Pr/jjs*

**(Justice N. K. Patil)**  
**Judicial Member**